GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 90 (To be answered on the 2nd February 2017)

ENCROACHMENT OF LAND AT AIRPORTS

90. SHRI RAM TAHAL CHOUDHARY SHRI CHANDRAKANT KHAIRE

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

(a) whether more than 510 acres of airport land under Airports Authority of India is under illegal occupation in the country;

(b) if so, the details thereof, airport wise;

(c) the reasons behind illegal occupation of the said land and the reasons for not taking action against the guilty persons so far; and

(d) the reaction of the Government thereto?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a): Yes, Madam.

- (b): Out of the overall land belonging to Airports Authority of India (AAI) in the country, about 1.4%, which is approximately, 798.477 acres of land area is under illegal occupation. The details of encroachment of land at various airports in the country are at Annexure.
- (c) & (d): Majority of the land area under encroachment, i.e. approx. 359 acres is around Mumbai and Juhu Airports which is inhabited by slum dwellers. Further, around 127 acres of land area at Bhopal Airport and 119.82 acres of land area at Hyderabad Airport is also under encroachment. M/s Mumbai International Airport Ltd. (MIAL) has entered into a State Government Support Agreement (SGSA) with the Govt. of Maharashtra, in order to remove the encroachment from airport land in co-ordination with Airports Authority of India (AAI). In case of Bhopal Airport, Govt. of Madhya Pradesh has agreed to exchange 96 acres of land with AAI and provide an alternate site for the remaining land area. In case of Hyderabad Airport, the land matters are sub-judice. The process of rehabilitation of illegal occupants is a subject matter of the concerned State Govt. and the role of AAI and other private airport operators is limited to assistance and persuasion. Nonetheless, AAI has undertaken all efforts to co-ordinate with the concerned State Governments to remove such encroachments.

Details of Encroachment of Land at Airports as on 30/06/2016

S.No.	Name of Airport	Encroachment (in acres)
01.	Bagdogra (ER)	12.91
02.	Gaya	30.23
03.	Kolkata	11.073
04.	Portblair	0.14
05.	Malda	1.33 Tallian jejamile
06.	Neelganj	8.50
07.	Dibrugarh (NER)	0.256
08.	Guwahati	0.033
09.	Tezu og att a tolk a tolke a til ta	4.29
10.	Allahabad (NR)	3.69
11.	Khajuraho	0.247
12.	Kota	47.073
13.	Lucknow	1.71
14.	Shimla	0.005
15.	Reengus (Jaipur)	0.44
16.	Satna	40.00
17.	Ahmedabad (WR)	11.66
18.	Bhopal	127.37
19.	Juhu	38.15
20.	Dehisar (Mumbai)	12.00
21.	Mumbai	308.00
22.	Hyderabad (SR)	119.82
23.	Puducherry	2.04
24.	Tirchy	1.53
25.	Vizag.	2.30
26.	Nadirgul	2.68
27.	Warangal	11.00
	Total	798.477

(c) & (d): Virjacity of the land area reder convertences in a specie of the party

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